Committee's account and the number of visits of each of the persons?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VA5UNDHARA RAJE): During Haj 95, A r India had provided 25 free tickets to tl ? Haj Committee for the journey to Sadi Arabia of Haj Committee members and their staff. No free tickets have been provided by Air India to the Haj Committee since then.

2. In connection with Haj '98, following arc the details of the journeys undertaken to Saudi Arrabia by Haj Committee members and Haj Committee staff.

SI.	Names	Designation	No. of
No.			Jurneys
I.	Mr. Salnmat Ullah	Chairman	6
2.	Mr. Ridwan Harris	Vice	2
3.	Mr. ObaiduIIah Khan Azmi, MP	Chairman Member	4
4.	Mr. P.M. Sayeed, MP	Member	2
5.	Mr. Hafiz Mohd. SIddique, MP	Member	1
6.	Mr. Anees Ahmad	Member	3
7.	Prof. Javed Khan	Member	3
8.	Mr. Bashir M. Patel Member		3
9.	Mr. Qamrul Islam	Member	1
10.	Mr. Shabi Ahmad	Executive Office	4

3. Twelve staff members of the Haj Committee, whose names are given below, were also deputed for Haj duty by the Haj Committee:

- 1. Mr. Abdul Hamid Dhiyan
- 2. Mr. Mohd. Umar Furniturewala
- 3. Mr. Saeed Pate!
- 4. Mr. Abdur Rchman Shaikh
- 5. Mr. Khalil A. Khan
- 6. Mr. Masood A. Khan
- 7. Mr. Anees Mujawar
- 8. Mr. Mohd. Ghouse
- 9. Mr. Ashique Ali Nakhwa
- 10. Mr. Altaf All M. Shaikh
- 11. Mr. Mohd. Aquil Kaunchale
- 12. Mr. Mohd. Yunus Shaikh

4. The expenditure on all the above jurneys war borne by the Haj Committee and no other agency, including Air India, provided any free tickets.

Visit of Indian Pilgrims to Mt. Kailash and Mansarovar Lake

3288. SHRI P. PRABHAKAR REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Chinese Government have expressed some difficulties in allowing the Indian pilgrims to visit Mt. Kailash and Mansarovar Lake; and

(b) if so, the details thereof and the steps proposed to be taken in this regard so as to enable the Indian pilgrims to visit these places without any hindrances?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) No, Sir, the Yatra to Kailash and Manasarovar commenced, as in past years, in June 1998 and is scheduled to end in October.

(b) Docs Not arise.

India's Rule in solving ethnic problem in Sri Lanka

3289. SHRI P. PRABHAKAR REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether Government have any proposal under consideration to play a bigger interventionist role in Srf Lanka to solve the ethnic tangle there; and

(b) if so, the reasons therefor and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) No, Sir. Government continues to support a peaceful and negotiated settlement of the ethnic problem in Sri

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Lanka within the frame work of the unity and territorial integrity of that country. The Government is also of the firm belief that the ethnic issue is an internal matter for Sri Lanka to resolve. It is the policy of the Government not to interfere in the internal affairs of other countries.

(b) Does not arise. People of Indian origin

leaving Indonesia

3290. DR. ALLADI P. RAJKUMAR: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a large number of businessmen and other people of Indian origin have left Indonesia since the recent outbreak of violence and rioting in that country; and

(b) if so, to what extent Indian business has been affected?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) and (b) It is true that quite a few Indian nationals based in Indonesia chose to leave Indonesia in the wake of the recent outbreak of violence and rioting. However, most of these persons were dependents and family members. As such, the Indian businesses in Indonesia have been affected only marginally.

Construction of Missile Boat by Pakistan

3291. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the new's item captioned "Pak building missible boat with Chinese assistance" as reported in the Hindu.stan Times, dated 2nd May, 1998;

(b) if so, whether the construction of missile boat by Pak has created tension in the region;

(c) if so, whether Government propose to have di.scussion with Chinese/Pakistani counterparts on this issue; and (d) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) and (b) Yes Sir. Government have seen reports regarding the construction of a missile boat by Pakistan with China's assistance. Government have made it clear that such developments pose a threat to India's .security and are not conducive to the maintenance of peace and stability in the region.

(c) and (d) Government have consistently indicated India's willingness to engage in a constructive dialogue with Pakistan on all issues, including on "peace and security" issues, based on mutual respect and regard for each other concerns. Government have also conveyed to the Chinese side our concern arising from the profiferted environment in our region and the importance of paying adequate attention to each other's concerns on vital issues affecting each other's security and territorial integrity.

China's Observations on Jammu and Kashmir

3292. SHRI RAJUBHAI A. PARMAR: Will the PRIME MINISTER be pleased to state:

(a) whether at the Foreign Minsters' Conference of five Permanent Members of the Security Council, China, who chaired the meet at Geneva on June 4, 1998, ob.scrvcd that Kashmir issue was central to the crisis in south Asia; and

(b) if so, the outcome of the deliberations on this issue and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE:) (a) and (b) The Joint Communique issued at the end of the meeting of five permanent members of the Security Council in Geneva on 4th June 1998 encouraged India and Pakistan to find